

**GOVERNMENT OF INDIA**  
**MINISTRY OF LAW & JUSTICE**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**SUBSISTENCE ALLOWANCE FOR LAWYERS .**

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Shri K.N. Balagopal

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING LAW & JUSTICE be pleased to state :-

(a) whether the blue print for judicial reforms drawn by Government would consider the necessity of giving subsistence allowance to the freshly enrolled lawyers for a specific period; and

(b) if not, whether Government would consider this positively?

**ANSWER**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) and (b) The information is being collected and will be laid on the Table of the House.